

(To be published in the Gazette of India Extraordinary Part-I, Section-I)

Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

PUBLIC NOTICE No. 03 /2015-2020

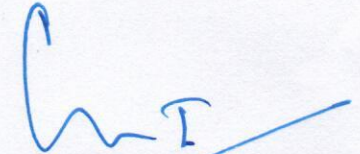
NEW DELHI DATED 11 April, 2019

Subject: Extension of validity of Pre-shipment Inspection Agencies (PSIAs).

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy (2015-20), the Director General of Foreign Trade in relaxation of the provision as in Para 2.55 (d) of the Handbook of Procedure, 2015-20, notifies as under:-

The validity of recognition of the Pre-shipment Inspection Agencies (PSIAs) included in the Appendix 2G of Appendices and Aayat Niryat Forms (A&ANF) of Foreign Trade Policy (2015-20) who have completed their tenure of three years as on date or whose validity would expire on or before 30.06.2019, is extended upto 30.06.2019.

Effect of this Public Notice: Validity of the Pre-shipment Inspection Agencies (PSIAs) as listed in the Appendix 2G of A&ANF, whose validity expires on or before 30.06.2019, is extended up to 30.06.2019.



(Alok Vardhan Chaturvedi)
Director General of Foreign Trade
E-mail:dgft@nic.in

(Issued from File No. 01/53/8/AM-19/PSIA-1/IC)